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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

**O.M.P (I) (COMM) 206/2016**

**DAIICHI SANKYO COMPANY LIMITED** ..... Petitioner  
Through: Mr. Arvind Nigam and Mr. Arun  
Kathpalia, Senior Advocates with Mr. Nikhil  
Nayyar, Mr. Amit Mishra, and Mr. Akshay Puri,  
Advocates.

versus

**MALVINDER MOHAN SINGH AND ORS** ..... Respondents  
Through: Ms. Anuradha Dutt with Ms.  
Vijayalakshmi Menon, Ms. Ekta Kapil, Mr. Kuber  
Dewan, Ms. Neeharika Aggarwal and Mr.  
Chaitany Kaushik, Advocates for R-1 to 4 and 13.  
Mr. Siddharth Aggarwal, Advocate for  
R-5, 9 to 12.  
Mr. Rohit Chaudhry with Ms. Preeti Kohli and  
Ms. Tanim Gaur, Advocates for R-6 to 8.  
Mr. Varun Mishra, Advocate for R-14 to 20.

**CORAM: JUSTICE S.MURALIDHAR**

**ORDER**  
**27.03.2017**

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1. Mr. Harish N. Salve, learned Senior counsel appearing for Respondent Nos. 1 to 4 and 13 is stated to be unwell.
2. List for directions on 29<sup>th</sup> March 2017.
3. The next dates, i.e., 28<sup>th</sup> March and 30<sup>th</sup> March 2017 stand cancelled.

**S.MURALIDHAR, J**

**MARCH 27, 2017/Rm**